3227 Written Answers KARTIKA 25, 1888 (SAKA) Written Answers 3228

सीना से भारतीयों का अपहरण

*322. श्री झोंकार लाल बेरवा : श्री शिकरे : श्री हकम चन्द कछवाय :

क्या गृह-कार्यमंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 28 सितम्बर, 1966 को प्रकाशित हुए एक समाचार के स्रनुसार पाकिस्तानी लोग सीमा-क्षेत्र में तीन भारतीयों को उठा कर ले गये थे;

(ख) यदि हां, तो क्या उन्हें इस बीच -लौटा दिया गया है; क्रौर

(ग) यदि नहीं, तो इस संबंध में सरकार ने क्या कार्यवाही की है ?

गृह-कार्य संत्रालय में उपसंत्री (श्री विद्या त्वरण शुक्स) (क) से (ग). यदि कोई घटना हुई भी हो तो घटना के ान अथवा उस को प्रकाशित करने वाले समाचारपत के बारे में ब्यौरे के प्रभाव में यह ठीय-ठीक जान सकना सम्भव नहीं है कि किस घटना के बारे में प्रछा जा रहा है।

Wage Structure

*323. Shri Sezhiyan: Shri S, M. Banerjee: Shri Indrajit Gupta: Shri Vasudevan Nair: Shri Warior: Dr. Ranen Sen:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the attention of Government has been drawn to the recent judgement of the Supreme Court on the Wage Structure of Government undertakings; (b) whether it is a fact that there are serious disparities in the wage scales and other conditions of the employees working in Government undertakings and of those in private enterprises engaged in similar Industries; and

(c) if so, the steps taken by Government to better the conditions, wherever necessary, in Government undertakings?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Yes.

(b) In view of the number of establishments involved and the diversity of production, manning systems in them, and many other factors affecting productivity in different industrial units, no conclusions of the type referred to ir, the question can be drawn.

(c) Does not arise.

केन्द्रीय हिन्दी निदेशालय तथा वज्ञानिक स्रोर पारिभाषिक शब्दावली

> *324. श्री धुलेःवर मीनाः श्री विश्वार प्रसादः श्री दलजीत सिंहः श्री छ० म० केदरियाः श्री रमापति रावः

क्या झिक्षा मंत्री यह बताने की क्रुपा करेंगेकिः

(क) गत 6 महिनों मिं केन्द्रीयॉहिन्दी निदेशालय तथा,वैज्ञानिक द्योर पारिभाषिक शब्दावली आयोग के कितने वरिष्ट प्रधि-कारियों ने कुल कितने दौरे किये हैं सौर उन पर कुल कितना धन ब्यय हुआ है; सौर

(खा) क्या इन प्रधिकारियों के दौरों की स्वीकृति उनके मंत्रालय ढारा देो जाती है ?

शिक्षा मंत्रालय में उप मंत्री (श्री भक्त दर्शन) : (क) अपेक्षित जानकारी इस प्रकार हे :

| | ালিক বেথা হিপোষিক হাৰুৱাৰলী হায়ৌগ | |
|----------------------|---|---------------|
| गत 6 महीनों के दौरान | | |
| (ामईसे 31 धन्तूबर, | | |
| 1966 तक) | | |
| दौरों पर जाने वाले | | |
| वरिष्ठ ग्रधिका- | | |
| रियों की संख्या | 25 | 11 |
| दौरों की संख्या | 12 | 11 |
| कुल खर्च | 13.888 रुपये | 3,940 रुपए |

(ख) जी, नहीं । केन्द्रीय हिन्दी निदेशा-लय के निदेशक तथा बैज्ञानिक झौर तकनीकी शब्दावली आयोग के अध्यक्ष, विभागों के प्रधान होने के नाते सरकारी दौरों के प्रयोजन से अपने अपने नियंत्रक प्राधिकारी स्वयं ही हैं स्रौर स्रपने स्रधीन कार्य रुरने वाले स्रधिका-रियों के दौरों को मंजूर करने के लिए भी सक्षम हैं ।

Attempt on the Life of the Kashmir **Chief Minister**

*325. Shri Dighe: Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 220 on the 3rd August, 1966 and state:

(a) whether the investigations regarding the blast of the hand grenade which was tried over Shri G. M. Sadiq, Chief Minister of Kashmir have been completed;

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(b) if so, the main features thereof; anđ

(c) if the investigations have not been completed, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No. Sir.

(b) Does not arise.

(c) The case is still under investigation by the Government of Jammu and Kashmir and involved the interrogation of a large number of persons. The sulprits have yet not been located and apprehended.

Price of Liquid Petroleum Gas

*326. Shri Hari Vishnu Kamath: Will the Minister of Petroleum and Chemicals be pleased to state;

(a) whether it is a fact that the Working Group on Oil Prices, in its report submitted to Government in 1965 recommended an ad hoc reduction of Rs. 3 per barrel of 14.5 kg. of liquid petroleum gas;

(b) whether the oil companies have reduced the price by only Rs. 2.33 per barrel of 14.5 kg.; and

(c) why the recommendation of the working group has not been implemented?

The Minister of Fetroleum anđ Chemicals (Shri Alagesan): (a) Yes, Sir.

(b) The following reductions have been effected by the various oil companies in their retail selling prices of Liquified Petroleum Gas for domestic consumers:----

| | Size of cylinder | Old price (exclusive of Sales Tax) Rs. | Reduction Rs. | _ |
|--|------------------|---|------------------------------|-------|
| (i) Burmah Shell (ii) Essoctandard Eastern Inc. (iii) Cattex (I) Ltd. (iv) Indian Oil Corpn. Ltd. | | 18·84 (Bombay) 16·97 (Bombay) 17·06 (Vizag) 17·50 (Calcutta) | 2·59 2·29 2·00 I·22 | • |